

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 101 of 2017 (SZ)**

**Applicant(s)**

R. Bhramanidhi  
Villupuram.

**Vs. Respondent(s)**

The Government of Tamil Nadu,  
Rep by the Secretary to Government,  
Revenue Department, Chennai & 9  
others.

**Legal Practitioners for Applicant(s)**

M/s V. Raghavacheri,  
V. Srimathi & V. Lakshminarayan

**Legal practitioners for respondent(s)**

M/s M.K. Subramanian and E.  
Manoharan for R1, R5, R6, R7, R8 and  
R9.  
Mr. G.M. Syed Nurullah Sheriff for R2  
Mrs. H. Yasmeen Ali for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.02.2018  Applicant & counsel not present. R2 counsel present. No representation for respondents. Private notice not sent. For fresh private notice to R3, R10 to R13 & R15 & reply of others call on 09.03.2018.  (Tmt. Meena Satheesh) Registrar